## [श्री अजीत कुमार मेहुता]

बिजली उत्पादन के लिए आवश्यक पानी या तो दामोदर की सहायक "हहारो नदी" अथवा कोयल कारों के केचमेंट से "सपही नाले" से उपलब्ध कराया जा सकता है।

अतः मैं सरकार से मांग करता हूं कि वह उत्तरी करणपुरा कोयला क्षेत्र में सुपर तापीय बिजली घर की स्थापना कर इस अंचल में बिजली की कमी दूर करे।

(iv) Reported loss of Urea at Barauni
Plant of Hindustan Fertilizers.

श्री चन्द्रपाल शैलानी (हाथरस): उपा-घयक्ष महोदय, हिन्दुस्तान फर्टिलाइजर के बरौनी खाद कारखाने से दो करोड़ रुपये मुल्य का यूरिया गायब है। जानकार सुत्रों के अनुसार जून 1983 से दिसम्बर 1983 तक कारलाने में कुल 72613 मीट्रिक टन यरिया का उत्पादन हुआ था। मंडार से पहले से 14550 मेट्रिक टन यूरिया थी। दिसम्बर 83 तक मंडारसे 75055 मैट्रिक टन यूरिया निकाली गई। इस प्रकार कुल 87,163 मैद्रिक टन यूरिया में 75055 मैद्रिक टन निकालने के बाद 12120 मैट्रिक टन यूरिया मंडार में रहना चाहिए था परन्तु मंडार में ढाई हजार टन यूरिया बची हुई है जो बेकार बताई जाती है। इस प्रकार लगभग 10 हजार मीट्क टन यूरिया मंडार से रहस्यमय हंग से गायब बताई जाती है जिसकी कीमत सगभग दो करोड़ रुपये से अधिक आंकी जा रही है। ऐसी आशंका व्यक्त की जा रही है कि यदि समय रहते इसकी जांच नहीं की गई तो तोल आदि में कमी दिखाकर मामले को रफा-दफा कर दिया जायेगा।

अत: मेरा सरकार से अनुरोध है कि इस मामले की गंभीरता को देखते हुए इसकी किसी उच्च स्तरीय एजेंसी से शीघ्र जांच करायें और दोषी पाये जाने वाले अधिका- कारियों के खिलाफ कड़ी कानूनी कार्रवाई

(v) Financial Assistance to Nagaland to help farmers who lost their crops due to recent natural calamities.

SHRI CHINGWANG KONYAK (Nagaland): I want to draw the attention of the Government with regard to demage of crops in various parts of Nagaland last year.

Sir, as a result of torrential rains during the monsoon period last year, there had been devastation of standing crops due to flash-flood in various part of Nagaland. Such damages were again followed by chattering losses of ripended fields during the month of October, 1983 due to high wind.

Detailed statement showing the extent of losses to the farmers had been submitted by the State Government for grant of Central assistance. But so for no financial assistance has been provided for the purpose. The Central Government owes its responsibility to provide financial assistance for the purpose, as this is a natural calamity.

I would, therefore, urge on the Government that immediate steps should be taken to provide adequate financial assistance to the State Government for the purpose.

(vi) Demand for a separate Master Plan for removal of slums in old Delhi.

SHRI BHIKU RAM JAIN (Chandni Chowk): It is a matter of regret that the DDA, instead of looking to the problems of Delhi, removing of slums, helping the poor residents living in dingy and insanitary katras, finding suitable places for commercial purposes to cater to Delhi's needs, has been busy in building tenements or beautifying other places outside the walled city called Shahjahanabad. The newly-built houses have not solved the miseries of the slum dweller,

because insanitary katras and dangerous buildings continue to remain. The residents of these slums hardly get their share among the newly-built houses, with the result that the slums stand where they were, and the object of development of Delhi has been achieved more in multiplication of the problems, rather than in finding their solution.

I shall urge the Government to examine whether the object for which DDA was formed, has been achieved, whether the Master Plan prepared for the benefit and development of Delhi has done any good to Delhi; whether the miseries of Delhi's slum dwellers have been tackled; whether the DDA is more a dealer in real estate, or is a developing authority, and whether the first Master Plan has really helped in removal of Delhi's slums; and if it feels satisfied that something needs to be done, then arrange for a Master Plan for the walled city only separately, to solve and remove the slum conditions of the city.

(vii) Installation of Thermal Electricity Project at Rajakkamanglam, Kanyakumari.

SHRI N. DENNIS (Nagercoil): Installation of a thermal electricity project at Rajakkamanglam in Kanyakumari district is a long-standing need of the place. Investigations regarding feasibility of the scheme have been conducted by an on-the-spot study by the Chief Engineer, Tamil Nadu Electricity Board, the Port Officer, Tamil Nadu and other concerned authorities; suitable site has also been identified, which is mainly Government land previously used for salt manufacture and now defunct and declared unfit and kept waste; and thereby, this land, along with portions of adjoining areas, adequate and sufficient to-meet the requirements of the project, could be made available; and that too, easily without payment of huge compensatory cost. Infra-structural facilities and other circumstances are also favourable for its installation. Nagercoil railway station and Colachel Port are 10 Km. and 6 Km. respectively

from this place. The proposed rail link to Colachel Harbour touches this place. Kanyakumari district has been declared as an industrially backward district. Not even a single industry, either in the public sector or private sector, is established in this backward, isolated, distant southern-most part of this country, where there is acute problem of unemployment, both educated and un-educated. Installation of this project would satisfy the long-standing aspirations of the people of this backward area.

So, Government may be pleased to take speedy steps for the early implementation of this project.

15.18 hrs.

STATUTORY RESOLUTION RE: DIS-APPROVAL OF INDUSTRIES DEVE-LOPMENT AND REGULATION) AMENDMENT ORDINANCE

AND

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL — Contd.

MR. DEPUTY SPEAKER: We now take up further consideration of the following motion moved by Shri Narayan Datt Tiwari on the 1st March, 1984, namely:

"That the Bill further to amend the Industries (Development and Regulation) Act, 1951, be taken into Consideration."

Hon. Members, we have got about 1 hour 30 minutes for this Bill. We have got another 15 minutes before the private Members' Business is taken up. (Interruptions) I am only making a request. The decision will be yours. So, I would request the Members to cooperate.

I am addressing these remarks only to Mr. Vyas. Now Mr. Vyas.

श्री गिरधारी लाल व्यास (भीलवाड़ा) : उपाच्यक्ष महोदय, मैं कल जिक्र कर रहा था